

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>JUDGMENT</u>				
2	SPL CASE CBI	100022/2019	CBI EOB Vs Abhinav Chandrapal Singh @ Dr. Rajiv Gupta	
<u>ARGUMENTS</u>				
3	MISC APPLN CBI	101614/2019	The CBI ACB Vs Ashok Kumar Dhabhai and Others	
<u>HEARING</u>				
4	BAIL APPLN CBI	100537/2020	Mr. Kapil Wadhawan Vs Central Bureau of Investigation	M/s. Rashmikant and Partners
5	BAIL APPLN CBI	100538/2020	Mr. Dheeraj Wadhawan Vs Central Bureau of Investigation	M/s. Rashmikant and Partners
6	MISC APPLN CBI	100624/2020	State Represented by CBI/EOB/Mumbai (RC 0682020 E 0001) Vs M/s. Exccel Metal Processors Pvt. Ltd. (A-1). and Others	
<u>REPORT</u>				
7	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	
